

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.25
RCP(IB)/3(AHM)2024
(Old Case C.P. (IB)/235/AHM/2021)

Proceedings under Section 9 IBC

IN THE MATTER OF:

RKD Construction Pvt Ltd
V/s
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

Order delivered on: 10/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Saurabh Rachchh, Advocate
For the Respondent :Mr. Ravi Pahwa, Advocate

ORDER

Since the C.P.(IB)/235(AHM)2021 has been restored through Restoration Application No. 10 of 2024 vide order dated 10.04.2024 and has been renumbered as RCP(IB)/3(AHM)2024 which is listed on Board at Serial No. 25. Therefore, Registry is directed to not list C.P.(IB)/235(AHM)2021 which is today shown on Board at Serial No. 103 again.

However, documents of C.P.(IB)/235(AHM)2021 are to be tagged along RCP(IB)/3(AHM)2024 in the physical as well as DMS portal.

Meanwhile, both sides may file their written synopsis not more than three pages.

Re-list for hearing on 15.05.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)